

Restrictions on movement of Foodgrains

*1763. SHRI M. L. SONDHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that although zonal restrictions on movement of foodgrains from Punjab and Haryana into Delhi were removed from the 28th March, 1968, they still continue in practice ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No Sir.

(b) Does not arise.

Ration Quota in Kerala

*1764. SHRI MANGALATHUMADAM SHRI E. K. NAYANAR :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the reasons for turning down the request of the Kerala Government to enhance the ration quota in Kerala ; and

(b) when the present cut is likely to be restored ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Government of India have not turned down any request recently from the Kerala Government for permission to enhance the rice ration in the State.

(b) No definite date can be indicated at present.

Release of Sugar

*1765. SHRI RABI RAY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the impact on the price of sugar of the release of 2 lakh tonnes of sugar in April, 1968 ; and

(b) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE,

COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The release of 2 lakh tonnes of sugar in April has curbed the upward tendency in prices of sugar noticed in the beginning of the month. The wholesale prices have come down by Rs. 10 to Rs. 35 per quintal in different areas.

Wage Board for Film Industry

*1766. SHRIMATI SUSEELA GOPALAN :
SHRI GANESH GHOSH :
SHRI K. RAMANI :

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 1175 on the 11th April, 1968 and state :

(a) whether the Bipartite Committee on Wage Boards constituted by the Standing Labour Committee has since submitted its report on the constitution of the Wage Board for Film Industry ;

(b) if so, the decision taken thereon ;

(c) if not, reasons for the delay ; and

(d) when the report is likely to be submitted ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) The Bipartite Committee has been set up by the Standing Labour Committee to suggest measures for expediting the recommendations of the Wage Boards and for securing fuller implementation of the recommendations. The Committee is still at work. Its terms of reference do not envisage any report on the constitution of a Wage Board for film industry or any other industry in particular.

(b) Does not arise.

(c) and (d) The Committee has still not completed its work. The report is likely to be received soon.

Coal Mines in Madhya Pradesh

*1764. SHRI G. S. MISHRA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the yard-stick adopted by Government to declare the coal mines gassy or non-gassy ;